	ADMINISTRATION AND OPINION ON PERSONAL LAWS				
	Central Act	Administered/Dealt with	Subject		
1	The Kazis Act,1880	Law (E)Department	Appointment of Kazi under		
			sec.2 of the Kazis Act, 1880-		
			(link - SRO-685/2012)		
2	Indian Christian Marriage Act,1872	Law (E)Department	Notification Appointing		
			Marriage Registrars under		
			Sec.7 of the Indian Christian		
			Marriage Act,1872		
			(Link - SRO-680/2010)		
3.	Special Marriage Act, 1954.	Law (E)Department	Amendment to Kerala		
			Special Marriage Rules		
			1958		
			(Link – SRO-941/2013)		
4.	Hindu Marriage Act,1954.	Law (E)Department	Amendment to Kerala Hindu		
			and Marriage Registration		
			Rules and appointment of		
			District Registrars		
			(Link–SRO-105/06,986/05)		

State Act	Administered/Dealt	Service available
	with	

ler Sec.5 of the nristian Civil
nristian Civil
1095.
gistrar who are
appointed as
gistrar for the
of Thrissur,
cept erstwhile
area) and
except erstwhile
area and
)
- S.R.O-
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4)

State Rules

(1) 2008ലെ കേരള വിവാഹങ്ങൾ രജിസ്റ്റർ ചെയ്യൽ പൊതു ചട്ടങ്ങൾ

Whereas, the Hon'ble Supreme Court of India, in its judgment dated 14/02/2006 in Seema Vs Ashwinikumar (2006 (1) KLT 791 SC) has directed all State Governments to issue Rules for making registration of marriage solemnized in the respective

States compulsory irrespective of the religion. As per the direction, State Government published the Kerala Registration of Marriages (Common) Rules,2008, as G.O.(P)1/2008/Law dated 29/02/2008 (Link)and till this date made the following amendments.

Amendments

• The Kerala Registration of Marriages (Common) Amendment Rules,2009 G.O.(P) No. 16/09 dated 25/06/2009.

- The Kerala Registration of Marriages (Common) Amendment Rules,2009 G.O.(P) No. 22/09 dated 16/09/2009.
- The Kerala Registration of Marriages (Common) Amendment Rules,2010 G.O.(P) No. 02/10 dated 25/02/2010.
- The Kerala Registration of Marriages (Common) Amendment Rules,2012 G.O.(P) No. 13/12 dated 14/09/2012.
- The Kerala Registration of Marriages (Common) Amendment Rules,2013 G.O.(P) No.05/13 dated 30/09/2013.
- The Kerala Registration of Marriages (Common) Amendment Rules,2014 G.O.(P) No. 57/14 dated 16/04/2014.

(2) The Kerala Anand Marriages Rules, 2014.(Link- SRO-739/14)